

[Translation]

SHRIMATI RITA VERMA(Dhanbad): Mr. Speaker, Sir, with your permission, I would like to draw the attention of the House and the Government to the incident of kidnapping of Kavita Solanki and the helplessness of our society against the growing lawlessness especially in Dhanbad in Bihar

Last month, on 25th November at 7.00 p.m. Shrimati Kavita Solanki was forcibly kidnapped by four gonads and taken into a motor car. Please remember that Shrimati Solanki belongs to a middle class respectable family having three young daughters. Their residence is in a densely populated mohalla. When her husband went to the Police Station to lodge a report, it was not recorded for six hours by the staff of the Police Station, and they behaved in an unconcerned manner as if his wife was not kidnapped but a commodity like suitcase was lost. Not only that when police brought to the Police Station for interrogation the person whom Shri Solanki suspected, the workers of a particular political party at once got him released. The D.C and C.P. did not pay any attention to this incident for two days. Finally, when I gave a notice to the Police that if Shrimati Solanki was not traced by the morning of 28th a massive demonstration would be staged under the aegis of B.J.P., the very next day, the kidnapers left Shrimati Solanki in an unconscious state in a rickshaw in front of her house. Shrimati Solanki is still in the hospital in a critical condition. After gaining a little consciousness on seeing even a male doctor she becomes again unconscious out of fear.

She is unable to recognise her husband and children. As soon as she regains a little consciousness, she starts crying - "Take me to Dhanbad, these people will sell me in Varanasi". (Interruptions)

MR. SPEAKER: You are reading a lengthy note.

[English]

You have to be brief.

[Translation]

SHRIMATI RITA VERMA: The condition is more or less the same in the whole of Bihar. We don't feel that we are living in a society. It is as if we are living in the utter darkness of medieval period. The matter is worth consideration that it is not the story of atrocity committed on a single woman, rather it is a story of all the women who belong to the harijans society. The incidents of atrocities on women in general and harijans in particular are on the increase in Bihar these days. The House should condemn this incident unanimously and the hon. Home Minister should make a statement in this regard. I also urge upon the Government that Shrimati Kavita Solanki be brought to Delhi for treatment in All India Institute of Medical Sciences on Government expenses and her statement be recorded in Delhi because there is danger to her life in Dhanbad. Moreover, she can not otherwise get rid of fear.

SHRI LAL K. ADVANI (Gandhinagar): Mr. Speaker, Sir, through you I would like to have an information from the Government. The Parliamentary Affairs Minister is sitting here. (Interruptions)

SHRI RAM NAIK (Bombay North): He is standing.

SHRI LAL K. ADVANI: One is sitting and the other is standing. Firstly, a discussion on Meghalaya was scheduled on last Monday and the Government had urged the House to defer it for 2-3 days. It was not formally listed for Thursday but informally it was given to understand that there would be a discussion on Meghalaya on Thursday. In today's List of Business Meghalaya is not there. I would like to know when it would be decided, because whatever is to be decided about the President's Rule shall have to be decided by the Government before 11th December. Secondly, when there was a discussion about Delhi the day before yesterday, we discussed it with M.Ps also. Yesterday, there was a discussion with the leaders of various parties in the House and we felt as if....(Interruptions)